GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO. †4580 TO BE ANSWERED ON 08.01.2019

FUNDS FOR SCHEMES

†4580. SHRIMATI RAMA DEVI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of schemes implemented by the Government in Bihar;
- (b) whether funds has been allocated/ released under the said schemes during the last three years;
- (c) if so, the details thereof, scheme-wise; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA)

- (a): The details of scheme being implemented by the Ministry of Social Justice and Empowerment in the State of Bihar are attached as **Annexure-I**.
- (b) to (d): The details of funds allocated/ released to Bihar under various schemes during the last three years i.e. 2015-16, 2016-17 and 2017-18 are attached as **Annexure-II**.

Referred to reply to part (a) to Lok Sabha Unstarred Question No. 4580

for 08-01-2019.

Names of the schemes being implemented in State of Bihar:

S. No.	Name of Scheme				
1	Pre-matric scholarship to Scheduled Caste students.				
2	Post-matric Scholarship to SC students				
3	Babu Jagjivan Ram Chhatrawas Yojna				
4	National Fellowship for Scheduled Castes.				
5	National Overseas Scholarships for SCs				
6	Pradhan Mantri Adarsh Gram Yojana.				
7	Special Central Assistance to Scheduled Caste Sub-Plan.				
8	Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities Act, 1989				
9	Grants-in-Aid to the Voluntary Organisations and other organizations working for welfare of Scheduled Castes projects like - running Residential Schools / Non-Residential Schools and Hostels.				
10	Top Class Education for SC students				
11	Assistance to State Scheduled Caste Development Corporations.				
12	Free Coaching for SC and Other Backward Calss students.				
13	Pre-Matric Scholarships for OBC students				
14	Post-Matric Scholarships for OBC students.				
15	Dr. Ambedkar Scheme of Pre-Matric and Post Matric Scholarships for Denotified and Semi-Notified Tribes. (DNTs)				
16	Construction of Hostels for OBC Boys and Girls				
17	Nanaji Deshmukh Scheme of Construction of Hostels for DNT Boys & Girls.				
18	Dr. Amedkar Scheme of Post-Matric Scholarship for students belonging to Economically Backward Classes. (EBCs)				
19	Integrated Program for Senior Citizen.				
20	Rashtriya Vayoshri Yojana				
21	Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse.				
22	Assistance to Disabled Persons for Purchase/ Fitting of Aids and Appliances (ADIP).				
23	Deendayal Disabled Rehabilitation Scheme.				
	SCHEME THROUGH CORPORATIONS				
24	National Scheduled Castes Finance and Development Corporation (NSFDC) provides concessional financial assistance in the form of loan under its Credit Based Schemes for the socio-economic development of persons belonging to scheduled caste families having annual family income up to Rs.3.00 lakh.				
25	National Safai Karamcharis Finance and Development Corporation (NSKFDC) provides financial assistance for socio-economic uplift-ment of Safai Karamcharis (including Waste Pickers)/Manual Scavengers and their dependents at concessional rates of interest for any income generating activity, Education Loan and imparting Skill Development.				
26	National Backward Class Finance and Development Corporation (NBCFDC) provide financial assistance at concessional rate of interest to the members of Backward Classes having annual income less than Rs.3.00 lakh for income generating activities to generate self employment opportunities through State Channelizing Agencies (SCAs) nominated by respective State Governments / UT Administrations and Banks (PSB / RRBs).				

Referred to reply to parts (b) to (d) to Lok Sabha Unstarred Question No. 4580 for 08-01-2019.

Details of funds released to State of Bihar under various schemes during the years 2015-16, 2016-17 and 2017-18:

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CI		(Rupees in Lakh)			
Sl. No.	Name of Scheme	2015-16	2016-17	2017-18	
1	Pre-matric scholarship to Scheduled Caste students.	10223.00	0.00 *	0.00 *	
2	Post-matric Scholarship to SC students	7476.00	4081.0	0.00 *	
3	Babu Jagjivan Ram Chhatrawas Yojana	Incomplete proposal received from State			
4	National Fellowship for Scheduled Castes.	State-wise Allocation is not made.			
5	National Overseas Scholarships for SCs	State-wise Allocation is not made.			
6	Pradhan Mantri Adarsh Gram Yojana	No funds released as complete Central Assistance for 225 villages selected under the Scheme had already been released.			
7	Special Central Assistance to Scheduled Caste Sub-Plan.	10357.00	3886.91	0.00	
8 00	Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities Act, 1989	950.00	728.01	1506.67	
9	Grants-in-Aid to the Voluntary Organisations and other organizations working for welfare of Scheduled Castes projects like - running Residential Schools/Non-Residential Schools and Hostels.	There is no NGO in Bihar receiving GIA.			
10	Top Class Education for SC students.	State-wise Allocation is not made.			
11,550,556	Assistance to State Scheduled Caste Development Corporations.	State-wise Allocation is not made.			
12	Free Coaching for SC and Other Backward Class students.	State-wise Allocation is not made.			
13	Pre-Matric Scholarships for OBC students	2180.00	850.00	1782.00	
14	Post-Matric Scholarships for OBC students.	7485.00	5397.0	0.00	
15	Dr. Amedkar Scheme of Post-Matric Scholarship for students belonging to Economically Backward Classes. (EBCs)	250.00	0.00	0.00	

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16	Construction of Hostels for OBC Boys and Girls	No proposal was received from State.		
17	Nanaji Deshmukh Scheme of Construction of Hostels for DNT Boys & Girls.	No proposal was received from State		
18	Dr. Amedkar Scheme of Post-Matric Scholarship for students belonging to Economically Backward Classes. (EBCs)	No proposal was received from State.		
19	Integrated Programme for Senior Citizens (IPSrC) - [Previously known as Integrated Programme for Older Persons-IPOP]	4.43	3 16.07	13.37
20	Rashtriya Vayoshri Yojana	Fund are released to Implementing Agency-ALIMCO		
21	Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse.	77.15	140.80	140.11
22	Deendayal Disabled Rehabilitation Scheme for running District Disability Rehabilitation Centres (DDRCs).	26.16	86.29	35.88
23	Assistance to Disabled Persons for Purchase/ Fitting of Aids and Appliances (ADIP) Scheme.	151.16	170.0	200.01
	SCHEME THROUGH CORPORATIONS			
24	Schemes of National Scheduled Castes Finance and Development Corporation (NSFDC) (i) Funds released under Credit Based Schemes (ii) Funds released under Non-Credit Based Schemes	2881.00	2456.0	1853.00 33.00
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25	Schemes of National Safai Karamcharis Finance and Development Corporation (NSKFDC)	270.00	0.00	270.00
	(i) Term Loans provided. (ii) Micro Credit Finance provided	225.00	0.00	225.00
26	Schemes of National Backward Class Finance and Development Corporation (NBCFDC)	0.00	10.79	0.00
	(i) Term Loans provided.(ii) Micro Credit Finance provided.	0.00	0.00	0.00
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^{*} Utilisation Certificate/ Complete Proposals were not received from the State Government